

COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) On the bifurcation of the Punjab Agricultural University, its assets and liabilities are proposed to be divided among the successor Universities in the manner laid down in Clause 35 of the Haryana and Punjab Agricultural Universities Bill, 1970 (Bill No. 18 of 1970).

(b) The Haryana Agricultural University has been set up by the State Government in consultation with the Centre as a result of the resolution passed by the State Legislature. The pattern of assistance approved for the scheme for Establishment and Development of Agricultural Universities provides for 100% assistance to Agricultural Universities on selected items subject to a ceiling on each item and a maximum limit of Rs. 2.00 crores for any Agricultural University during the Fourth Plan period.

So far as Himachal Pradesh is concerned, the quantum of assistance available from the Indian Council of Agricultural Research will depend upon the character of the University. The present proposal of the Himachal Pradesh Government is to have multi-Faculty University. If it performs the role of an Agricultural University, their case for financial assistance will be given due consideration by the Indian Council of Agricultural Research in consultation with the Government of India.

(c) The Himachal Pradesh Administration are considering the setting up of a multi-Faculty University which will have a strong faculty of Agriculture and which will carry on the role at present undertaken by Agricultural Universities.

Unlicensed Radio Sets

2786. **SHRI HEM RAJ**: Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state the number of unlicensed radio set owners who have taken advantage of the amnesty announcement made by Government in January 1970?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DE-

PARTMENT OF CUMMUNICATIONS (SHRI SHER SINGH): Amnesty in respect of unlicensed radio sets was declared for a period of three months with effect from the 1st February, 1970. Information regarding the number of unlicensed radio set owners, who would take advantage of the 'Amnesty' would be collected and will be placed on the Table of the Lok Sabha after the Amnesty period is over.

Creation of Buffer Stock in Groundnut and Cotton

2787. **SHRI SAMINATHAN** :
SHRI SEHZHIYAN :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have any proposal to start buffer stock operations in groundnut and in cotton; and

(b) if so, the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE) : (a) Yes, Sir,

(b) No final decision has so far been taken.

Land Reforms

2788. **SHRIMATI SHARDA MUKHERJEE** : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that an Expert Economic Committee in a report to the Economic and Social Council of UN had recommended the levy of land tax and elimination of outmoded privileges and abuses in the developing countries;

(b) in view of the urgent need in our country for land reforms, will Government action the basis of the above Report; and

(c) if so, the steps taken by Government since the last Chief Ministers' Conference held recently to discuss land reforms?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE,